

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

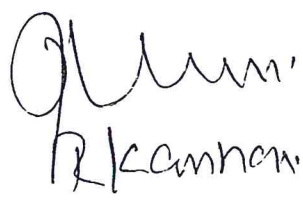
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/(IB)/2017
NAME OF THE PETITIONER(S) : DALAS BIOTECH LTD
NAME OF THE RESPONDENT(S) : BAFNA PHAMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	R. Kannan.	Practising Company Secretary appearing for Bafna Pharma. ceuticals Ltd.	 R. Kannan.
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2) T. RAVCHANDRAN

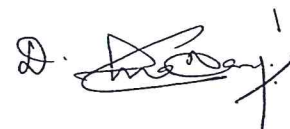
ADVOCATE, PETITIONER



3) D. ELAVARASI

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ORDER

Counsel for petitioner present. PCS representing the respondent present and stated that he has not received the copy of the petition and other documents. Counsel for the petitioner is directed to furnish a copy of the same to the other side. Time extended at request. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)